

(15)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
HYDERABAD

O.A. NO. 443/96

Between:

Date of Order: 10.4.96.

Venkata Ratnam

...Applicant

And

1. The General Manager, X.R
Railnileyam,
South Central Railway,
Secunderabad.
2. The Divisional Manager, Railways,
South Central Railways,
Vijayawada.
3. The Chairman,
Railway Recruitment Board,
South Central Railway,
Secunderabad.

...Respondents.

Counsel for the Applicant : Mr. G. Yadagiri

Counsel for the Respondents : Mr. N. V. Ramana, Addl. CGSO

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

contd...

O.A. 443/96.

Dt. of Decision : 10-04-96.

ORDER

1. As per Hon'ble Shri R. Rangarajan, Member (Admn.)

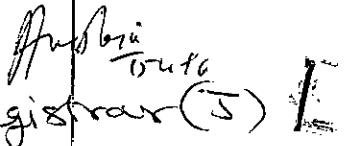
This OA was filed praying for a direction to appoint the applicant herein on compassionate ground. The applicant was the son of ~~Late~~ G.Varadaiah who worked as Blacksmith in the SC Railway Vijayawada Division and who expired on 13-08-1973 while in service due to natural cause. The ~~xx~~ case of the applicant for compassionate ground appointment was turned down by the order No. P/SC/268/MR/90-91/286/DOP/65 dated 23-11-94 (Annexure-I) as this is a belated case and over 21 years old.

2. The applicant request for waiving of Court fee was granted by the order of this Tribunal dated 04-04-96 in MA. No. 240/96 in this OA. After that the applicant or his counsel did not care to appear before this Tribunal for admission hearing. Even today when the case is posted for dismissal, either the applicant or his counsel was present. As the case of the applicant had already been rejected as time barred by the respondents the case does not merit any consideration.

3. Hence, the OA is dismissed at the admission stage itself. No costs.


(R. Rangarajan)
Member (Admn.)

Dated : The 10th April 1996.
(Dictated in Open Court)


Dy. Registrar (S)

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contd.

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Copy to:

1. The General Manager,
Railnilayam,
South Central Railway,
Secunderabad.
2. The Divisional Manager, Railways,
South Central Railway,
Vijayawada.
3. The Chairman,
Railway Recruitment Board,
South Central Railway,
Secunderabad.
4. One copy to Mr.G.Yadagiri, Advocate,
H.No.8-3-231/16/C, SriKrishnanager,
Yousufguda, Hyderabad.
5. One copy to Mr.N.V.Ramana, Addl.CGSC,
CAT, Hyderabad.
6. One copy to Library,CAT, Hyderabad.
7. One duplicate copy.

YLKR

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

HON'BLE SHRI A.B.GORTHI : MEMBER(A)

HON'BLE SHRI R.Rangarajan : M(A)

DATED: 10.4.96.

ORDER/JUDGMENT

M.A.NO./R.A./C.A.No.

IN

O.A.NO. 443/96

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

A/w copying out

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